

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 137 of 2013**

**Dated : 4<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Chief Controller, Tamil Nadu Generating  
& Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**T.T. Industries & Anr. ... Respondent(s)**

Counsel for the Appellant(s): Mr. S. Vallinayagam

**ORDER**

The learned counsel for the Appellant wants to get some instructions from the Appellant.

Post the matter on **12.07.2013** before the ***Chennai Circuit Bench.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*Ts/vs*